

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.153  
C.P.(CAA)/76(AHM)2022  
in  
C.A.(CAA)/23(AHM)2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

Goyal Construction and Projects Pvt Ltd  
Riviera Infraprojects Pvt Ltd

.....Applicants

**Order delivered on: 17/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Dharmishta Raval, Advocate .  
For the Respondent :

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 07.06.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

Stancy